

**M/s Piyush Colonisers Limited**  
(Company under CIRP)

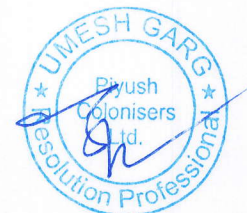
List of "Creditors (Other than Financial Creditors and Operational Creditors)" (provisionally admitted) as updated on dated 12th July, 2021

This list supercedes all lists issued earlier in this category of Creditors

Sr. No.	Name of claimant	Amount Claimed (Rs.)	Amount Provisionally Admitted (Rs)	Security Interest
1	Religare Finvest Ltd.	6,93,74,905	6,93,74,905	See Note 3 and Security Interest Note 1A
2	Indiabulls Housing Finance Ltd	2,74,38,308	2,74,38,308	See Note 3 and Security Interest Note 2A
3	Indiabulls Assets Reconstruction Company Ltd	4,86,16,067	4,85,91,287	See Note 5 and Security Interest Note 3A
4	Mahesh Kumar Goel	32,89,263	20,00,000	Nil
5	Haryana Police Housing Corporation Ltd.	53,37,000	53,37,000	Nil
6	Suman Bala	20,17,852	11,00,000	Nil
7	Brahma Nand S/O Charan Singh	9,05,000	5,00,000	Nil
8	Chanderwati	2,58,000	1,50,000	Nil
9	Chattar lal	3,30,290	2,00,000	Nil
10	Kanti Devi	23,65,900	2,00,000	Nil
11	Narender singh	25,80,000	15,00,000	Nil
12	Nawal Singh S/O Mohan Lal	8,14,500	4,50,000	Nil
13	Reena rani	2,85,000	1,50,000	Nil
14	Savita	12,98,500	7,00,000	Nil
15	Suresh Kumar	8,63,862	5,00,000	Nil
16	Subash chander Gandhi	17,20,712	7,43,700	Nil
17	Rukmani Devi and Ravinder Kumar Goswami	22,84,471	18,00,000	Nil
18	Rekha Garg	1,00,000	1,00,000	Nil
19	Abhishek Singh	50,75,000	29,00,000	Nil
20	Anita goyal	2,50,000	2,50,000	Nil
21	Geeta Goyal	10,00,000	10,00,000	Nil
22	Sudama Singh	38,50,000	22,00,000	Nil
23	Nishant Azad	5,00,000	5,00,000	Nil
24	Chander Kant Azad	20,00,000	20,00,000	Nil
25	Rajesh Gupta	13,32,090	8,00,000	Nil
26	Vishesh Gupta	4,68,000	3,00,000	Nil
27	Rajesh Gupta HUF	15,60,000	10,00,000	Nil
28	Mamta Gupta	16,38,000	10,50,000	Nil
29	Mohan Electrovision	33,92,055	25,00,000	Nil
30	Sunita Kapoor	26,90,219	15,00,000	Nil
31	Surinder Kumar Kohli	9,64,055	5,00,000	Nil
32	Usha Kapoor	9,41,863	5,00,000	Nil
33	Rajrani Bansal	5,00,000	5,00,000	Nil
34	Sukhveer Singh Solanki	5,00,000	5,00,000	Nil
35	Nidhi Mittal	4,12,849	4,12,849	Nil
36	Bharti	10,26,008	319345	
	<b>Sub Total Creditor Others (D)</b>	<b>19,79,79,769</b>	<b>17,95,67,394</b>	

**Note :**

1	Claims have been provisionally admitted on the basis of documents received with claim. Upon subsequent verification of claim, the claim may be rejected/ accepted as it is / accepted for a reduced amount .
2	This list includes creditors whose claims have been received in terms of Regulation 12(1)&(2) and court rulings in this regard.
3	Claim of Religare Finvest Ltd (RFL) is on account of Corporate Guarantee provided by CD to secure loan sanctioned and disbursed to Piyush Buildwell India Ltd.
4	Claim of Indiabulls Housing Finance Ltd. is on account of Corporate Guarantee provided by CD to secure loan sanctioned and disbursed to M/s Piyush Buildwell India Ltd.



5	Claim of Indiabulls Assets Reconstruction Company Ltd. (IARCL) (assigned by M/s Indiabulls Housing Finance Ltd. vide assignment agreement dated 30.09.2019) is on account of Corporate Guarantee provided by CD to secure loan sanctioned and disbursed to M/s Piyush Buildwell India Ltd.
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**Security Interest Note 1A :**

**Religare Finvest Ltd.**

**As per security documents provided along with claim documents.**

1A	<b>Property P1</b> Plot No. D-77 (220.43 Sq. Mtrs), D-78 (220.43 Sq. Mtrs), D-79 (294.11 Sq. Mtrs) & D-81 (220.43 Sq. Mtrs)
	<b>Property P4</b> Plot No. A-11 (996.82 Sq. Mtrs), D-129 (270.28 Sq. Mtrs), B-2 (509.24 Sq. Mtrs), D-127 ( 220.43 Sq. Mtrs), A-7 (996.82 Sq. Mtrs), A-8 (996.82 Sq. Mtrs), A-9 (996.82 Sq. Mtrs), A-12 (996.82 Sq. Mtrs) & A-13 (996.82 Sq. Mtrs)
	<b>Property P5</b> Plot No. D-271 Part (220.43 Sq. Mtrs) & D-276 Part (220.43 Sq. Mtrs)
	<b>Property P6</b> Plot No. A-1 (996.82 Sq. Mtrs) & A-2 (996.82 Sq. Mtrs)
	<b>Property P7</b> Plot No. D-59 (Part @ 233/13/1) (224.56 Sq. Mtrs)
	<b>Property P8</b> Plot No. D-8 (220.99 Sq. Mtrs)
	<b>Property P9</b> Plot No. D-157 (222.53 Sq. Mtrs)
	<b>Property P10</b> Plot No. F-98 (181.90 Sq. Mtrs)
	<b>Property P11</b> Plot No. D-215 (220.43 Sq. Mtrs) & D-216 (220.43 Sq. Mtrs)
	<b>Property P12</b> Plot No. D-234 , D-235 , D-209, D-239 (220.43 Sq. Mtrs), D-240 (220.43 Sq. Mtrs), D-244(220.43 Sq. Mtrs) D-245 (220.43 Sq. Mtrs) & D-246 (220.43 Sq. Mtrs) Plot No. D-271 Part & D-276 Part, D-251 (220.43 Sq. Mtrs), D-199 (220.43 Sq. Mtrs), D-202 (220.43 Sq. Mtrs), D-205 (220.43 Sq. Mtrs), D-206 (220.43 Sq. Mtrs) & D-207 (220.43 Sq. Mtrs)
	<b>Property P13</b> Plot No. A-3 (996.82 Sq. Mtrs), A-4 (996.82 Sq. Mtrs), A-5 (996.82 Sq. Mtrs) & A-6 (996.82 Sq. Mtrs)
	<b>Property P14</b> Plot No. F-60 (181.80 Sq. Mtrs)
	<b>Property P15</b> Plot No. D-321 (220.43 Sq. Mtrs), D-300 (222.33 Sq. Mtrs), D-302 (222.33 Sq. Mtrs), D-304 (222.33 Sq. Mtrs), D-312 (222.33 Sq. Mtrs) & D-313 (222.33 Sq. Mtrs)
	<b>Property P16</b> Plot No. D-187 (220.43 Sq. Mtrs)
	<b>Property P19</b> Plot No. D-293 (253.50 Sq. Mtrs)

**Security Interest Note 2A :**

2A	<b>Indiabulls Housing Finance Ltd. (IHFL)</b> (IHFL have shown Security Interest Nil as per form F submitted and on telephonic discussion confirmed that the mortgaged assets has already been sold out).
	<b>Security Interest mentioned here is as per sanction/ security documents provided by IHFL.</b>
	Plot No. A-51 EROS ESCADLE, LAKEWOOD CITY, SURAJKUND ROAD, FARIDABAD - 121001. Plot No. A-51 EROS ESCADLE, LAKEWOOD CITY, SURAJKUND ROAD, FARIDABAD - 122901. As per sanction letter provided along with claim documents.



M/s Piyush Colonisers Limited

(Company under CIRP)

List of Contingent claims Other Creditor as updated on dated 12th July, 2021

Sr. No.	Name of claimant	Amount Claimed (Rs.)	Amount <del>Provisionally</del> Admitted (Rs)	Security Interest
1	LIC Housing Finance Limited	1,55,91,81,218	14,17,00,000	See Security Interest Note

*Contingently*

	<b>Sub Total Contingent Creditor Others (C1)</b>	<b>1,55,91,81,218</b>	<b>14,17,00,000</b>	
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NOTE :

1	Claim of LICHFL is on account of Corporate Guarantee provided by CD on account of loan sanctioned and disbursed in favour of SRS Real Estate Ltd and SRS Retreat Services Ltd. The liability of CD under CG is restricted to the extent of security mortgaged with LICHFL to secure the repayment for the loan amount payable by borrower. LICHFL had filed claim in Form "C" Financial Category which has been rejected for want of documents. However LICHFL was requested to file the claim in Form "F" Other Creditors Category but there revised claim is yet to be received. Matter in this regard is NCLT, based on discussion during the hearing RP has conveyed contingent of acceptance of Claim to them subject to filing of Form F.
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